

**Export of Raw Meat (Chilled/Frozen) (Quality Control Inspection) Rules, 1992 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED) : Sir, I beg to lay on the Table—

- (1) A copy of the Export of Raw Meat (Chilled/Frozen) (Quality Control and Inspection) Rules, 1992 (Hindi and English versions) published in Notification No. S.O. 204 in Gazette of India dated the 30th January, 1993 under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963.

[Placed in the library. See No. LT 4433/93]

- (2) A copy of the Audit Report (Hindi and English versions) on the Pool Fund Accounts of the Coffee Board, Bangalore, for the period from the 1st January, 1991 to the 31st December, 1991.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in the library. See No. LT 4434/93]

**Notifications under Essential Commodities Act, 1955 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : Sir, I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—
  - (i) S.O. 590(E) published in Gazette of India dated the 3rd August, 1993 notifying certain mills as mills producing newsprint.
  - (ii) S.O. 272(E) published in Gazette of India dated the 26th April, 1993 notifying the Jayant Paper Mills Limited, Surat and the

Sun Paper Mill Limited, Tamil Nadu, as mills producing newsprint.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (ii) of item (1) above.

[Placed in library. See No. LT 4435/93]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Productivity Council, New Delhi, for the year 1991-92, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government on the working of the National Productivity Council, New Delhi, for the year 1991-92.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in library. See No. LT 4436/93]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Rubber Manufacturer Research Association, Thane, for the year 1991-92, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Rubber Manufacturers Research Association, Thane, for the year 1991-92.

[Placed in library. See No. LT 4437/93]

- (6) A copy of the following papers (Hindi and English versions) :—

- (i) Memorandum of Understanding between the Bharat Bhari Udyog Nigam Limited and Department of Heavy Industry, Ministry of Industry for the year 1993-94.

[Placed in library. See No. LT 4438/93]

- (ii) Memorandum of Understanding between the Cement Corporation of India Limited and the Department of Heavy Industry, Ministry of Industry for the year 1993-94.

[Placed in library. See No. LT 4439/93]